


WEEKLY STATEMENT FOR DESPATCH OF ORDER				
EXCISE APPEAL BRANCH				
CESTAT, NEW DELHI-110066				
FROM 12.08.2019 To 16.08.2019				
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS	DATE ON WHICH ORDER DESPATCHED
		FINAL ORDER		
1	E/1918/2010	FO/50985/2019	08/08/2019	14/08/2019
2	E/51120/2019	FO/50997/2019	08/08/2019	14/08/2019
3	E/59857/2018	FO/50998/2019	08/08/2019	14/08/2019
4-5	E/53740,53778/2018	FO/50999-51000/2019	08/08/2019	14/08/2019
6	E/50331/2019	FO/51051/2019	08/08/2019	14/08/2019
				 Deputy Registrar Excise Branch-DB

Kind Attention: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

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